

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**(IB)-486(PB)/2018**

**IN THE MATTER OF:**

Usha Devi	....	Applicant/petitioner
Vs.		
Praveer Construction Pvt. Ltd.	....	Respondent

**Under Section 7 of (IBC)**

**Order delivered on 23.07.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS**

For the Petitioner:-	Mr. Sachin Malik, Mr. Deepak Dahiya & Mr. R.D. Jatain, Advs.
For the Respondent:-	-

**ORDER**

Even on second call no one has appeared. The respondents are  
exparte vide order dated 14.06.2018.

For further consideration on 09.08.2018.

  
**(M.M.KUMAR)**  
**PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**